

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 250 OF 2016 &  
IA NO. 536 OF 2016**

**Dated: 14<sup>th</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Adani Transmission (India) Ltd.**

**...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Piyush Singh  
Mr. Hemant Singh

Counsel for the Respondent(s) : -

**ORDER**

It is represented that pleadings are complete. List the matter for hearing on **27.04.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/sh*